# Status of Implementation of Recommendations contained in the One Hundred and Forty-fifth report on Demands for Grants (2008-09) of Department-related Parliamentary Standing Committee on Transport, Tourism and Culture

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): Sir, I make a statement regarding status of implementation of recommendations contained in the One Hundred and Forty-fifth Report on Demands for Grants (2008-09) of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture.

### GOVERNMENT RESOLUTION

## Nomination of six members from Rajya Sabha to Parliamentary Committee to review the Rate of Dividend

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): Sir, I move:

That this House concurs in the Recommendation of the Lok Sabha that the Rajya Sabha do agree to the nomination by the Chairman of six Members from the Rajya Sabha to the Parliamentary Committee to review the Rate of Dividend which is at present payable by the Indian Railways to the General Revenues as well as other ancillary matters in connection with Railway Finance vis-a-vis General Finance and to make recommendations thereon.

Sir, the relationship between the General Revenue and the Railway Finance has been regulated on the basis of the recommendations of the successive Railway Convention Committees ever since the Railway Finance was separated from the General Revenue in 1924. The last Railway Convention Committee 2002 ceased to exist consequent upon the dissolution of the Fourteenth Lok Sabha. It is, therefore, considered necessary to set up the Railway Convention Committee in the Fifteenth Lok Sabha for making recommendations in regard to payment of Dividend by the Railway Undertaking to the General Revenue and other ancillary matters. With this object, Sir, I commend the Resolution for the consideration of the House.

## GOVERNMENT BILLS

#### The Appropreations (Railways) No.4 Bill, 2009

THE MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE) : Sir, I beg to move:

That the Bill to authorise payment and appropriation of certain further sums from and out of the Conso idated Fund of India for the services of the financial year 2009-10 for the purposes of Railways, as passed by Lok Sabha, be taken into consideration.